

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 06,2017

No. 1327 Admin. (Services)/2017

The Court's Notification Nos. 984/Admin. (Services)/2017 and 985/Admin. (Services)/2017, dated 04.05.2017 regarding posting of Judicial Officers are hereby cancelled.

No. 1328 Admin. (Services)/2017

In supersession of Court's Notification No. 881/Admin.(Services)/2017 dated, 04.05.2017, Dr. **Suresh Kumar**, Civil Judge, Senior Division (Fast Track Court), Hathras to be Civil Judge, Senior Division (Fast Track Court), Banda.

No. 1329 Admin. (Services)/2017

Sri **Sanjay Kumar-VI**, Civil Judge, Senior Division (Fast Track Court), Banda to be Additional Chief Judicial Magistrate, Banda.

No. 1330 Admin. (Services)/2017

Sri **Himanshu Kumar Singh**, Additional Chief Judicial Magistrate, Banda to be Additional Chief Judicial Magistrate, Banda vice Sri Tabrez Ahmad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 1331 Admin. (Services)/2017

In supersession of Court's Notification No. 990/Admin.(Services)/2017 dated, 04.05.2017, Sri **Dinesh Kumar Chaurasia**, Additional Chief Judicial Magistrate (Northern Railway), Moradabad to be Additional Chief Judicial Magistrate, Moradabad vice Km. Anu Saxena.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 1332 Admin. (Services)/2017

In supersession of Court's Notification No. 916/Admin.(Services)/2017 dated, 04.05.2017, Sri **Abhay Pratap Singh-II**, Civil Judge, Senior Division (Fast Track Court), Kushi Nagar at Padrauna to be Civil Judge, Senior Division (Fast Track Court), Moradabad.

No. 1333 Admin. (Services)/2017

Sri **Bhupendra Pratap**, Civil Judge, Senior Division (Fast Track Court), Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

BY ORDER OF THE COURT.

Sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 323/Admin. (Services)/2017 Dated: Allahabad : May 06,2017

In continuation of Court's Endorsement No. 317/Admin. (Services)/2017 dated 04.05.2017, Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow .
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judges, Banda, Hathras, Kushi Nagar, Meerut and Moradabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on 08th May, 2017 and they shall proceed to take over charge of their new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad

13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Section Officer(Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.Ss. to Hon'ble Administrative Judges, Banda, Hathras, Meerut and Moradabad with the request to place this notification before their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

(KULDEEP NARAYAN)

ASSISTANT REGISTRAR (SERVICES)